

ORIGINAL IN HINDI

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
STARRED QUESTION NO. 282
TO BE ANSWERED ON 06th DECEMBER, 2016

PRIVATE GODOWNS

*282. SHRI KAUSHALENDRA KUMAR:
SHRI VISHNU DAYAL RAM:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the number and capacity of foodgrains storage godowns both in public and private sectors separately, State-wise;
- (b) whether the private godowns are subjected to any regulatory mechanism and if so, the details thereof and if not, the reasons therefor;
- (c) whether large scale storage of foodgrains in private godowns is one of the reasons for the abnormal rise in the prices of foodgrains in the market and if so, the response of the Government thereto; and
- (d) whether there are incidences of pilferage, theft and wastage of foodgrains reported in the private and Government godowns and if so, the details thereof and the corrective steps taken thereon?

A N S W E R

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI RAM VILAS PASWAN)

- (a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) OF THE STARRED QUESTION NO.282 DUE FOR ANSWER ON 6th DECEMBER, 2016 IN THE LOK SABHA

(a): As per survey conducted in 2014, the State-wise details of the number and available capacity of storage godowns both in public and private sectors for foodgrains/ agricultural items are enclosed as Annexure-I.

(b): The private godowns are not subjected to any regulatory mechanism. However, those private godown owners who want to issue Negotiable Warehouse Receipts (NWR) need to register their godowns with Warehousing Development & Regulatory Authority (WDRA), which has been constituted in the year 2010. As on 30.11.2016, a total of 1326 warehouses including 699 private warehouses are registered with WDRA. There is no provision in WDRA Act for regulation of those godowns which are not registered with it.

(c): There are multiple factors responsible for price rise such as global inflation, increasing demand, less production, increased cost of transportation, black marketing, black money, increase in money supply, issues in supply chain management etc. However, there is no direct relation between price rise and the storage of foodgrains in private godowns.

(d): The data regarding incidences of pilferage/theft/wastage of foodgrains in food storage godowns controlled by the Food Corporation of India (FCI) (both public and private) is given at Annexure-II. The summarized position is given below:-

Year	No. of Cases	Qty (MT)	Value (Rs.)
2013-14	13	39.75	8,66,643
2014-15	07	51.6	13,23,018
2015-16	14	63.94	18,45,466
2016-17 (till 30.09.2016)	01	25.40	08,45,820

The corrective steps taken to prevent such losses are at Annexure-III.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE STARRED QUESTION NO. *282 DUE FOR ANSWER ON 06.12.2016 IN THE LOK SABHA

Statement showing State-wise details of the number and available capacity of foodgrains storage godowns both in public and private sectors

State	Number of Warehouses				Capacity of Warehouses in Metric Tonnes			
	Government	Private	Cooperative	Total	Government	Private	Cooperative	Total
A & N ISLANDS	17	-	-	17	25,100	-	-	25,100
ANDHRA PRADESH	714	1,459	1,502	3,675	5,699,535	6,513,006	1,376,196	13,588,737
TELANGANA	421	660	945	2,026	3,481,586	4,497,388	1,156,007	9,134,981
ARUNACHAL PD.	10	2	-	12	16,897	5,735	-	22,632
ASSAM	114	249	809	1,172	546,806	707,195	292,383	1,546,384
BIHAR	513	317	5,455	6,285	1,416,174	479,544	803,009	2,698,727
CHHATTISGARH	154	434	1,491	2,079	1,689,474	1,242,875	475,164	3,407,513
PUNJAB	422	1,548	751	2,721	4,682,805	6,437,319	1,170,300	12,290,424
CHANDIGARH	2	-	1	3	29,817	-	1,167	30,984
DAMAN & DIU	3	-	-	3	2,100	-	-	2,100
DADRA & NAGAR HAVELI	4	-	-	4	1,350	-	-	1,350
GOA	15	1	3	19	80,255	299	1,550	82,104
GUJARAT	276	8,092	2,304	10,672	1,533,841	3,197,115	1,600,830	6,331,786
HIMACHAL PD.	201	24	47	272	130,410	3,000	7,834	141,244
HARYANA	436	784	386	1,606	5,490,538	7,741,214	809,475	14,041,227
JAMMU & KASHMIR	180	5	-	185	380,800	41,451	-	422,251
JHARKHAND	249	85	284	618	558,231	114,255	66,111	738,597
KARNATAKA	534	3,509	1,733	5,776	1,235,355	2,940,001	1,318,444	5,493,800
KERALA	103	61	203	367	819,588	77,171	48,701	945,460
LAKSHADWEEP	18	-	-	18	6,421	-	-	6,421
MEGHALAYA	135	1	75	211	103,859	100	7,850	111,809
MAHARASHTRA	1,104	3,191	1,454	5,749	4,149,714	6,407,476	1,189,886	11,747,076
MANIPUR	20	-	-	20	41,473	-	-	41,473
MADHYA PRADESH	458	3,211	909	4,578	2,285,128	13,479,812	337,063	16,102,003
MIZORAM	136	-	13	149	58,860	-	2,548	61,408
NCT OF DELHI	18	12	-	30	343,231	21,722	-	364,953
NAGALAND	57	1	-	58	64,060	813	-	64,873
ODISHA	295	365	1,170	1,830	1,678,754	626,547	280,890	2,586,191
PUDUCHERRY	1	-	-	1	7,350	-	-	7,350
RAJASTHAN	270	1,099	543	1,912	2,967,516	2,017,928	229,436	5,214,880
SIKKIM	50	1	-	51	45,405	89	-	45,494
TAMIL NADU	546	187	2,271	3,004	3,462,468	711,451	383,661	4,557,580
TRIPURA	134	-	-	134	88,553	-	-	88,553
UTTARAKHAND	95	113	76	284	562,559	286,899	90,210	939,668
UTTAR PRADESH	1,505	575	1,831	3,911	7,700,312	3,991,810	957,613	12,649,735
WEST BENGAL	108	1,763	91	1,962	1,685,600	1,336,589	43,151	3,065,340
ALL INDIA	9,318	27,749	24,348	61,415	53,071,925	62,878,804	12,649,479	128,600,208

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF THE STARRED QUESTION NO. *282 DUE FOR ANSWER ON 06.12.2016 IN THE LOK SABHA

STATEMENT SHOWING DETAILS OF THEFT/PILFERAGE CASES W.E.F. 01.04.2013 TO 31.03.2014.

Sl. No.	Name of the Zone/ Region/Depot	Date of occurrence	Nature of loss Commodity/Quantity	Amount involved (Rs.)
West Zone / M.P. Region				
1.	FSD, Itarsi (DO Bhopal)	09.05.2013	Theft of 27 qtls. of wheat.	42,390/-
2.	FSD, Itarsi (DO Bhopal)	09.06.2013	Theft of 68 bags of wheat (34 qtls)	53,380/-
3	FSD, Itarsi (DO Bhopal)	02.08.2013	Theft of 3 bags of wheat (1.5 qtls)	2,875/-
East Zone / W.Bengal				
4	FSD, Adra	30.05.2013	Theft of 138 bags of rice (69 qtls)	1,88,808/-
North Zone / Punjab				
5	ARDC, Kartarpur	7/8.5.2013	Theft of 160 bags wheat (80 qtls.)	1,70,000/-
6	Atwal open plint, Kartarpur	31.8.2013	Theft of 71 kattas wheat (35.50 qtls.)	75,438/-
7	BG Malout	9/10.7.2013	Theft of 42 kattas wheat(21 qtls.)	44,625/-
8	HG Jaitu	11/12.8.2013	Theft of 78 bags wheat (39 Qtls.)	82,875/-
9	FSD Balachaur Open plinth	8.8.2013	Theft of 109 bags wheat (54.50 qtls.)	1,09,557/-
10	BG Malout, Open complex	1/2.09.2013	Theft of 14 kattas of rice (7.00qtls)	19,257/-
11	BG Malout, Open complex	-	Theft of 22 kattas wheat (11.00qtls.)	22,375/-
12	BG Malout, Open complex	31.10.13 / 01.11.2013	Theft of 25 kattas wheat (12.05 (qtls.)	26,563/-
13	Buffer Complex, Patiala	20.11.2013	26 wheat bags and 1 rice bags. (13.50 Qtl.)	28,500/-
		Total	397.53 Qtl. (39.75 MTs)	Rs.8,66,643/-

STATEMENT SHOWING DETAILS OF THEFT/PILFERAGE CASES W.E.F. 01.04.2014 TO 31.03.2015.

Sl. No.	Name of the Zone/ Region/Depot	Date of occurrence	Nature of loss Commodity/ Quantity	Amount involved (Rs.)
1	FSD Doraha (Punjab)	19/20.3.2014 (Detail of Case reported in Sept. 2014)	336 Rice katta (168 Qtl.)	5,00,808/-
2.	Bihla Open Complex Barnala-2	10.3.2014 (Detail of Case reported in 2014)	241 Wheat bags (120.5 Qtl.)	2,56,063/-
3.	Rohtak/BG Narwana (Haryana)	25.5.2014	123 wheat bags (61.5 Qtl.)	1,07,010/-
4.	FSD Moga Plinth No.1	5/6.9.2014	75 wheat bags (37.5 Qtl.)	77,550/-
5.	FSD N.Pannuwan	6/7.2.2015	91 wheat bags (45.5 Qtl.)	97,179/-
6	FSD N.Pannuwan	22/23.01.2015	65 wheat bags (32.5 Qtl.)	68,571/-
	JAIPUR			
7	RSWC, Goluwala Godown Shriganganagar	10.01.2015	wheat bags --- 50.50 Qtl. 101 Gunnies Bags ---	2,08,868/- 6,969/-
		Total	516 Qtls. (51.6 MT)	13,23,018/-

STATEMENT SHOWING DETAILS OF THEFT/PILFERAGE CASES W.E.F. 01.04.2015 TO 31.03.2016.

Sl. No.	Name of the Zone/ Region/Depot	Date of occurrence	Nature of loss Commodity/ Quantity	Amount involved (Rs.)
	<u>Rajasthan</u>			
1	RSWC Taradevi, Hanumangarh (Sriganganagar)	16.06.2015	16 Kattas Wheat (8 Qtl.)	18,856/-
	<u>Bihar</u>			
2	FSD Mokama, (Patna)	20.06.2015	Wheat, 81.47 Qtl.	1,68,480/-
3	FSD Mokama, (Patna)	27.08.2015	Rice, 22.34 Qtl.	61,078/-
	<u>Gujarat</u>			
4	CWC Chhani (Baroda)	30.10.2015	Ind. Wheat 1.25 Qtl.	2,238/-
	PUNJAB			
5.	ARDC Patti (Amritsar)	19/20.02.2015	21 Bags URS Rice 10.50 Qtls.	34,650/-
6.	ARDC Patti (Amritsar)	19/20.08.2015	21 Bags URS Wheat 10.50 Qtls.	23,804/-
7.	FSD Kotkapura	19.11.2015	Wheat, 151Bags. 75.50 Qtls.	1,71,083/-
8.	Mukhtiar Kaur-II	25/26.01.2016	90 Bags Rice 45.00 Qtls	1,49,670/-
9.	FSD Ajitwal (Moga)	04/05.03.2016	571 Rice Katta 285.50 Qtls.	9,47,958/-
	UP			
10.	<u>FSD Naini</u>	22.09.2015	Wheat, 16.85 Qtls.	38,180/-
11.	<u>FSD Naini</u>	03.02.2015 (Reported in January, 2016)	Wheat, 21 bags 10.5 Qtls.	44,634/-
12.	<u>FSD Naini</u>	02.03.2015 (Reported in January, 2016)	Wheat, 55 Bags 27.5 Qtls.	1,16,875/-
13.	<u>FSD Kuraghat. (Gorkhpur)</u>	16.12.2015 (Reported in April, 2016)	Wheat, 37 bags (18.5Qtls) & Rice, 17 Bags (8.5) Qtls.	67,960/-
	HARYANA			
14.	<u>Rohtak</u>	07.11.2015	Wheat, 34 Bags 17.5 Qtls.	-----
		Total	63.94 MT	18,45,466/-

STATEMENT SHOWING DETAILS OF THEFT/PILFERAGE CASES W.E.F. 01.04.2016 TO 30.11.2016.

Sl. No.	Name of the Zone/ Region/Depot	Date of occurrence	Nature of loss Commodity/ Quantity	Amount involved (Rs.)
	Punjab			
1	PSWC Killi Chahal (Ajitwal)	21/22.06.2016	Theft of 508 bags of Rice (2015- 2016)(254 Qtl.)	Rs.8,45,820/-

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF THE STARRED QUESTION NO. *282 DUE FOR ANSWER ON 06.12.2016 IN THE LOK SABHA

(A): STEPS TAKEN BY FOOD CORPORATION OF INDIA (FCI) TO PREVENT PILFERAGE/THEFT/WASTAGE OF FOODGRAINS

1. Installation of Barbed wires fencing of boundary walls and provision of high mast lights in the godowns / complexes.
2. Deployment of Security staff of FCI as well as other agencies like Home Guards, DGR sponsored agency & Special Police Officers and state armed police on need basis.
3. Security Inspections as well as surprise checks of the depots are conducted from time to time at various levels to detect and plug any security lapses.
4. Lodging of FIRs with the Police where pilferage and theft has come to notice. Apart from this, departmental action including recovery of loss has been resorted to as a deterrent measure.
- 5 Apart from the above, monitoring by installing CCTV camera systems and other gadgets is also being done and CCTV cameras are being installed in all FCI owned depots.

(B): STEPS TAKEN BY FCI TO PRESERVE THE QUALITY OF PROCURED FOODGRAINS TO PREVENT DAMAGE:

Before the commencement of Rabi and Kharif Marketing Seasons, Ministry of Consumer Affairs, Food & Public Distribution, Department of Food & Public Distribution, Govt. of India issues uniform specifications for procurement of foodgrains for the Central Pool. These uniform specifications are circulated to F.C.I. and all State Govts./Agencies with instructions to ensure that foodgrains are procured strictly in accordance with the uniform specifications.

2. Foodgrains procured by F.C.I. and State Govts/Agencies are stored in covered godowns as well as in CAP (cover and plinth).
3. During storage, the following steps are taken for safe storage and preservations of foodgrains:
 - 1) All godowns are constructed as per specifications.
 - 2) Foodgrains are stored by adopting proper scientific code of storage practices.
 - 3) Adequate dunnage materials such as wooden crates, bamboo mats, polythene sheets are used to check migration of moisture from the floor to the foodgrains.
 - 4) Fumigation covers, nylon ropes, nets and insecticides for control of stored grain insect pests are provided in all the godowns.
 - 5) Prophylactic (spraying of insecticides) and curative treatments (fumigation) are carried out regularly and timely in godowns for the control of stored grain insect pests.
 - 6) Effective rat control measures, both in covered godowns as well as in CAP storage are used.
 - 7) Foodgrains in 'Cover and Plinth' (CAP) storage are stored on elevated plinths and wooden crates are used as dunnage material. Stacks are properly covered with specifically fabricated low-density black polythene water -proof covers and tied with nylon ropes/nets.
 - 8) Regular periodic inspections of the stocks/godowns are undertaken by qualified and trained staff and all senior officers. The health of the foodgrains is monitored at regular intervals by a system of checks and super checks at different levels. Following Checks and Super checks are conducted in the godowns by FCI to ensure proper preservation of foodgrains in the storage.
 - a) Fortnightly inspection of stocks on 100% basis by Technical Assistant.
 - b) Monthly inspection by Manager(QC)
 - c) Quaterly inspection by AGM(QC)
 - d) Super Checks by Regional, Zonal and FCI Hqrs Squads.
 - 9) The principle of "First in First Out" (FIFO) is followed to the extent possible so as to avoid longer storage of foodgrains in godowns.
 - 10) Only covered rail wagons are used for movement of foodgrains so as to avoid damage during transit.
 - 11) Damage Monitoring Cells have been set up at District, Regional and Zonal levels to regularly monitor quality of stocks and reduce damages.
